

(vi) If the premises are required for public purposes, the lessor has the right of re-entry upon the premises and the lessee is entitled to compensation to be computed in terms of the lease deed.

Irrigation projects from West Bengal pending clearance

2367. SHRI AMAL DATTA: Will the Minister of IRRIGATION be pleased to state:

(a) whether a number of new major and medium irrigation projects of West Bengal are pending with the Central Government for want of financial clearance; and

(b) if so, the date of receipt of each project from the said State?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA): (a) Only three major irrigation projects of West Bengal, which have been considered acceptable by the Advisory Committee of the Planning Commission, are pending for want of financial clearance of the State Government.

(b) A statement giving the names of the schemes with the date of receipt of schemes in the Central Water Commission is enclosed.

Statement

List of projects of West Bengal, accepted by the Advisory Committee of the planning Commission and pending for want of financial clearance by the State Government.

S.No.	Name of the Project	Estimated cost (Rs. crores)	Date of receipt in Central Water Commission
1.	Upper Kangsabati Reservoir Project (Purulia and Bankura)	43.84	February, 1976
2.	Bamangola-Habibpur Irrigation Scheme (Malda)	21.68	28-5-80
3.	Tangon Valley Irrigation Scheme (West Dinajpur)	13.60	June, 1980

NOTE: All the above three projects were considered acceptable by the Advisory Committee of the Planning Commission at its meeting held in June 1980.

Enhancement of DDA Housing Activities

2368. SHRI BHIKU RAM JAIN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the budget approved for the DDA for 1983-84 for housing;

(b) the target of houses to be built during 1982-83 and 1983-84;

(c) the amount provided for the development of land by the DDA;

(d) the specific steps proposed for larger number of house building; and

(e) the measures proposed to ensure better quality housing?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMAD USMAN ARIF): (a) The DDA has reported that a sum of Rs. 164.87 crores has been provided for housing in the budget for 1983-84 and that this includes a sum of Rs. 7.06 crores for construction of shops.

(b) The DDA has reported that it expects to achieve the target of completing 25,000 houses for 1982-83 and that the target fixed for 1983-84 is about 30,000 houses.